

**COMMITTEE ON PRIVATE
MEMBERS' BILLS AND
RESOLUTIONS**

NINTH REPORT



**LOK SABHA SECRETARIAT
NEW DELHI
May, 1964.**

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee, present on their behalf, this the Ninth Report of the Committee.

2. The Committee met on the 11th May, 1954 to consider the Resolutions set down in the List of Business for Friday, the 14th May, 1954.

3. The Members whose Resolutions had been included in the Agenda for the 14th May, 1954 were also invited to be present at the meeting and two of them attended the meeting.

4. The Committee having considered all aspects with respect to the Resolutions on the Agenda for the 14th May, 1954 recommend the following time-table:

(i) Resolution regarding reservation of the production of <i>Sarees</i> and <i>Dhoties</i> for the handloom industry.	Out of the total time of two hours allotted to this Resolution 22 minutes were taken up on the 30th April, 1954. The balance of one hour and 38 minutes may be completed on the 14th May, 1954.
(ii) Resolution regarding financial aid to dependents of deceased or disabled men of arts, letters and science.	2 hours.
(iii) Resolution regarding Central legislation for the better governance of religious institutions and Charitable Trusts.	2½ hours.
(iv) Resolution regarding the appointment of a Parliamentary Committee to enquire into the system of recruitment of Scheduled Castes in Public Services.	2½ hours.

M. ANANTHASAYANAM AYYANGAR.

NEW DELHI,
The 12th May, 1954.